

**GOVERNMENT OF INDIA
MINISTRY OF AYUSH
RAJYA SABHA**

**UNSTARRED QUESTION NO. 812
TO BE ANSWERED ON 03.12.2024**

Promotion of AYUSH medicine in Odisha

812 Shri Muzibulla Khan:

Will the Minister of *Ayush* be pleased to state:

- (a) whether any steps have been taken by Government to promote the use of AYUSH medicine and therapies in Odisha, particularly in rural and tribal areas;
- (b) the number of AYUSH health centers operational in Odisha and the allocation of funds for these centers; and
- (c) whether there are any plans to increase the number of AYUSH practitioners in the State to improve access to alternative healthcare?

ANSWER

THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYUSH

(SHRI PRATAPRAO JADHAV)

- (a) Ministry of Ayush is implementing the Centrally Sponsored Scheme of National Ayush Mission (NAM) through State/UT Governments including Odisha and supporting their efforts to promote the use of Ayush medicines and therapies in different parts of the country including rural and tribal areas by providing financial assistance to them under different activities as per the provision of NAM guidelines against the proposals received through State Annual Action Plans (SAAPs).
- (b) Under NAM, as per the proposals received from State Government of Odisha, 422 Ayush Health and Wellness Centers (AHWCs) now renamed as Ayushman Arogya Mandir (Ayush) have been approved and grant-in-aid of Rs. 1792.02 Lakhs released for the same to make them operational and as reported by the state all are operational.
- (c) The primary responsibility to increase the number of AYUSH practitioners in the State to improve access to alternative healthcare comes under the purview of respective State Government as Public Health is a State subject, However, under Centrally Sponsored

Scheme of NAM, the components for setting up of up to 50/30/10 bedded integrated Ayush Hospitals, upgradation of exclusive standalone Ayush Hospitals inter-alia are having provision for contractual deployment of AYUSH practitioners to improve access to alternative healthcare. In this regard, State Government of Odisha is required to submit their proposals through SAAPs as per the guidelines of the scheme.
